

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 468/2002

This the 20th day of February, 2002.

HON'BLE SHRI S.R.ADIGE, VICE-CHAIRMAN (A)

HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Ballkeswor Prasad S/O Jiwlal Prasad,
C/O President's Estate, Section Public-II,
Rashtrapati Bhawan,
New Delhi.

... Applicant

(By Shri U.Srivastava, Advocate)

-versus-

1. Union of India through
Jt. Secretary to the President
of India, President's Secretariat,
Rashtrapati Bhawan, New Delhi.
2. Director Administration,
President's Secretariat,
Rashtrapati Bhawan, New Delhi.
3. Under Secretary (Admn.),
President's Secretariat,
Rashtrapati Bhawan, New Delhi. ... Respondents

O R D E R (ORAL)

Hon'ble Shri S.R.Adige, VC(A) :

Applicant seeks a direction to quash and set aside the Limited Departmental Competitive Examination (LDCE) for promotion to the post of UDC, which is stated to be taking place in terms of respondents' order dated 7.2.2002 (Annexure A-1).

2. We have heard applicant's counsel Shri U.Srivastava, who states that applicant has represented against the holding of the aforesaid LDCE vide his representation dated 28.1.2002 (Annexure A-6) which has not been disposed of by respondents.

3. We dispose of this OA at this preliminary stage itself with a direction to respondents to dispose of the aforesaid representation dated 28.1.2002 by detailed, speaking and reasoned order, within four weeks from the date of receipt of a copy of this order.

4. If any grievance still survives, applicant will be at liberty to agitate the same in appropriate original proceedings, in accordance with law, if so advised.

5. Let a copy of the OA be enclosed with this order.

Kuldeep
(Kuldip Singh)

Member (J)

Adige
(S. R. Adige)
Vice-Chairman (A)

/as/